HIGH COURT OF DELHI: NEW DELHI

No. 1143/Estt./EI-1/DHC Date: 24.09.2025

CIRCULAR

Hon'ble the Chief Justice has been pleased to re-constitute following Committee with immediate effect:-

Internal Complaints Committee in terms of Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013

Presiding Officer:-

Hon'ble Ms. Justice Prathiba M. Singh

Members: -

Hon'ble Mr. Justice Amit Bansal Hon'ble Ms. Justice Neena Bansal Krishna Hon'ble Ms. Justice Tara Vitasta Ganju Hon'ble Ms. Justice Mini Pushkarna

Ms. Aparna Bhat, Senior Advocate Ms. Deepti Chhabra, Joint Registrar

Sd/-

(Janardan Tripathi) Registrar (Establishment-I)

Date: 24.09.2025

Endst. No. 17374-80/Estt./EI-1/DHC

Copy for information and necessary action to :-

- 1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 2. All Registrars/ Officers on Special Duty/ Coordinator (DIAC).
- 3. Joint Registrar (Registrar General Secretariat).
- 4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Additional Coordinators (DIAC)/ Director (IT).
- 5. All Private Secretaries/ Court Masters to Hon'ble Judges/ Librarian/ Admn. Officers (Judl.)/ Branch incharges.
- 6. P.A. to Registrar (IT) with the request to upload this Circular on the intranet and website of this Court under the links (1) Committees & (2) Sl. No. 8 under the link RTI disclosure.
- 7. Guard file.

(K.R.Manikandan) Assistant Registrar (Estt.-I)